

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1913
ANSWERED ON:05.08.2005
FOREIGN ADVOCATES
Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is contemplating to allow foreign advocates to practice in the country;
- (b) if so, the reasons therefor; and
- (c) the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI K. VENKATAPATHY)

- (a) No, Sir.
- (b) and (c) Does not arise.